

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KOHINOOR POWER PRIVATE LIMITED Date of Commencement of Liquidation: 07-10-2019; List of Stakeholders as on Date: 15-03-2021; Name of IP: Mr. Yogesh Gupta; Last 5 digit of registration number: 10650

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	13	3191625	13	3191625	0	0	0	NA
2	Liquidation costs incurred till date	14	17818024	14	17818024	0	0	0	NA
3	Secured financial creditors	4	3983036307	4	3982579458	0	0	0	Annexure 3
4	Unsecured financial creditors	1	1674056743	1	1673709752	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	879660	1	879660	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	17697993	2	12837328	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		8	5696680352	35	5691015847	0	0	0	